

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:198  
ANSWERED ON:03.07.2009  
ICDS SCHEME  
Mahajan Smt. Sumitra

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

:

- (a) whether the Government proposes to bring some changes in the Integrated Child Development Services(ICDS) Scheme;
- (b) if so, the details thereof;
- (c) whether the Government is considering to increase the allocation of funds under ICDS Scheme;
- (d) if so, the percentage of likely increase;
- (e) the funds sanctioned, allocated and utilized during each of the last three years and the current year, State-wise;
- (f) whether the Government proposes to introduce Public-Private Partnership in the ICDS Scheme; and
- (g) if so, the details thereof ?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a)&(b): Government has recently taken various steps to revamp the ICDS Scheme which include universalisation of the Scheme with special focus on SC/ST and Minority habitations, revision in existing cost norms including the norms of Supplementary Nutrition, revision in Nutritional and Feeding norms of Supplementary Nutrition. In addition to this, Government has also introduced provision of flexi fund at Anganwadi Centre level, provision of uniform and badges for Anganwadi workers and introduction of new WHO Growth Standards.

(c) & (d): The funds are allocated and released each year in accordance with the requirements and pace of expenditure by the States/UTs as per Schematic norms.

(e): Funds are not allocated State-wise under the ICDS Scheme. The year-wise release and Utilisation of funds during the last 3 years and the current year (upto 30.06.2009) are as under: -

(Rs. In Crores)

Sl.No. Year Release & Utilisation

1	2006-07	4316.47
2	2007-08	5256.75
3	2008-09	6381.79
4	2009-10	1828.78
	(upto 30.06.2009)	

Statement indicating the funds released to the States/UTs for ICDS (General) Scheme and Supplementary Nutrition during the last 3 years and current year are given in Annexures I & II.

(f) & (g): There is no such policy at Central level. However, some of the States have involved the Corporate Sector in a limited manner in service delivery under the ICDS Scheme.